

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.223/AT/2024**

Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff discovered through competitive bidding process for procurement of power from 1500 MW ISTS connected Solar PV Power Projects as per the Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Solar PV Power Projects, Ministry of Power, Government of India dated 28.7.2023 and its amendments thereof.

Petitioner : NTPC Limited (NTPC)

Respondents : Furies Solern Private Limited (FSPL) and Ors.

Date of Hearing : **22.8.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Ms. Sakie Jakharia, Advocate, NTPC  
Ms. Chumei Mercy, Advocate, NTPC  
Shri Nitish Gupta, Advocate, FSPL  
Shri Deepak Thakur, Advocate, FSPL  
Ms. Parichita Chowdhury, Advocate FSPL

**Record of Proceedings**

At the outset, the learned counsel for the Petitioner sought liberty to file a rejoinder to the reply filed by Respondent No.1, FSPL.

2. The learned counsel for Respondent No.1, FSPL, submitted that in terms of liberty granted by the Commission vide Record of Proceedings for the hearing dated 22.7.2024, the Respondent has filed its reply raising certain aspects which may be considered.

3. Considering the request of the learned counsel for the Petitioner, the Commission permitted the Petitioner to file its rejoinder within a week. The Commission also directed the Petitioner to furnish the following details/information, on affidavit, within a week:

(a) Documents indicating the publication of RfS notice in at least two national newspapers as per Clause 7.5 of the Solar Guidelines.

(b) Documents indicating that the bid evaluation authority satisfied itself that the price of selected offers is reasonable and consistent with the requirement as per Clause 10.2 of the Solar Guidelines.

4. The Petition will be listed for hearing on **10.9.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**